GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.1412

UNSTARRED QUESTION NO.141 ANSWERED ON 15.12.2022

CREATION OF CARBON MARKETS

1412. SHRI RITESH PANDEY:

Will the Minister of POWER be pleased to state:

- (a) whether the Ministry has commented on the creation of carbon markets to prioritise the use of carbon credits domestically and if so, the details thereof;
- (b) whether any progress has been made on such a policy and if so, the details of the timeline of implementation, governing authority and the creation of credit registries, accounting and reporting platforms thereof;
- (c) whether the Government proposes to bring a federal policy on scaling down the production of fossil fuels and if so, the goals, mandate and operational specifics of such a policy;
- (d) whether the Government also proposed to tackle fossil fuel emissions without having a centralized plan; and
- (e) if so, the details, timelines and the targets of such plans?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a) & (b): The Energy Conservation Amendment Bill has been passed by the Parliament. The Bill includes provisions for putting in place a carbon market. As per the framework laid down by COP; if any carbon credit is sold outside the country; it cannot be used for meeting the NDCs of the originating country. Carbon credit will on priority be used within the country to meet our NDCs. In specific cases; where carbon credits are created by high technology expensive assets, these may be permitted to be externally marketed by the National Designated Authority created by Government which shall exercise and perform functions that inter-alia include to receive projects for evaluation and approval of host party.
- (c) to (e): The Generation Expansion Planning studies carried out by the Central Electricity Authority (CEA) for 2029-30 reveals that the share of non-fossil fuel based generation capacity in the total installed capacity of the Country is likely to increase from around 42% as on Oct, 2022 to more than 64% by 2029-30. This would reduce the dependence on fossil fuel in electricity generation.

The fossil fuel-based power plants are mandated to comply with the emission norms prescribed by the Ministry of Environment, Forest and Climate Change (MoEF&CC) from time to time.
